



**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/59/2016
NAME OF THE PETITIONER(S) : C Manoharan
NAME OF THE RESPONDENT(S) : Mathi Leathers Pvt Ltd and 7 others
UNDER SECTION : 397/398, 111, 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	Vijaya Prashanth. S	Counsel for petitioner	
	R. Sankaranarayanan	Senior Counsel for petitioner	

ORDER

Counsel for petitioner present. No representation on behalf of the respondents.
Counsel for petitioner stated that an order for stay was granted in this matter by the Hon'ble High Court of Madras. Time extended at request for filing a memo alongwith the above Hon'ble High Court's order by the next date of hearing.
Put up on 25.07.2017 at 10.30 A.M.



(S. Vijayaraghavan)
Member (Technical)


(K. Anantha Padmanabha Swamy)
Member (Judicial)